

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEETO.A./MA/RA/CP NO. 52 OF 2000Applicant/s Sudhir Kumar Respds. U.O.I. & ss.Advocate for Applicant/s Shri R. Silla Advocate for Respondent/s Shri S.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>29</u>
	<u>21-10-2000</u> Hon. Mr. Ashok S. Karamedi, J.M. Hon. Mrs. Manjulika Gautam, Am. Shri. Sewil holding brief of Shri R. Silla, states that he has no instructions in this matter so he is unable to submit anything on the merit of the case. In view of the above, this OA is dismissed in default and for non-prosecution. Shri S.C. Mishra is present for the respondents. <u>M. G. Mishra</u> Am. <u>[Signature]</u> J.M.	